of three recognised federations of port and dock workers. Chairmen of three Port Trusts and the President of the Federation of Associations of Stevedores was set up to consider the contsitution of a negotiating body at the Centre to deal with industrial disputes arising in ports and docks with a view to avert strikes and promote industrial peace and their report is awaited.

[4 AUG. 1970,]

COMMISSION TO CONSIDER PROBLEMS OF MINORITY COMMUNITIES

\*204. SHR] B. V. ABDULLA KCYA : SHR) HAMID ALI SCHA-MNAD :

Will the FRIME MINISTER be pleased to state:

(a) whether Government have any proposal under their consideration to appoint a Commission consisting of Members of Parliament and some statesmen to consider the basic and substantial dificulties and other complaints of the minority communities in the country; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AF-I-AIRS (SHRI RAM NIWAS MIRDHA): (a) No, Sir.

(b) Does rot arise

KIDNAPPING OF B.S.F. MEN BY EAST PAKISTAN RIFLES

\*205. SHRI DEV DATT PURI : Will the PRIME MINISTER be pleased to state :

(a) whether Government's attention has been drawn to the recent kidnapping of a H valdar and a constable of the Boarder Security Force by East Pakistan Rifles near the Sidhai out-post of the B.S.F. in West Dinajpur District; and

(b) if so, what steps Government have taken to secure the release of the kidnapped persons?

THE PRIME MINISTER AND MINISTER OF HOME AFFAIRS (SHRIMAT) INDIRA GANDHI): (a) Yes, Sir One Head Constable and one constabl: were kidnapped.

(b) Strong protests have been lodged by the Government of West Bengal and the Border Security Force with their Pakistani counter-parts. The Ministry of External Affairs have also lodged a protest with the High Commission for Pakistan in India against the attack on the Indian Border Security Force personnel, demanding immediate release of the Indian Border Security Force personnel kidnapped from Indian territory and the return of all the arms and ammunition forcibly seized. No reply has so far been received from the Government of Pakistan. The matter is being pursued.

EXPLOSIVE BERTH AT COCHIN PORT

\*206. SHRI T. V. ANANDAN: Will the Minister of PARLIAMENTARY AFFAIRS, SHIPPING AND TRANS-PORT be pleased to state:

(a) whether it is a fact that various ships of the Indian Shipping Companies do not call at the Cochin Port due to the existence of the explosive berth along-side the cargo berths; and

(b) whether Government propose to shift the said explosive berth; if so, when?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI K. RAGHURAMAIAH): (a) No, Sir.

(b) Does not arise.

\*207. [Transferred to the 13th August, 1970.]

INCURSION BY PAKISTANI BORDER FORCES INTO INDIAN TERRITORY

\*208. SHRI GODEY MURAHARI: Will the PRIME MINISTER be pleased to state the number of incursions into the Indian territory made by the Pakistani border forces during the last two months?

THE PRIME MINISTER AND MINISTER OF HOME AFFAIRS (SHRIMATI INDIRA GANDHI): During the period between 1-5-70 and 30-6-70 there were five incidents of incursion of Pakistani border forces into Indian territory.